

tribes under the Constitution or other laws and National Commission for Women to, *inter-alia* investigate all matters relating to the safeguards provided for women under the Constitution or other laws. The Ministry of Labour and Employment has also issued guidelines to State Governments and UT Administrations to consider regulation of the functioning of private placement agencies as per their local needs.

Construction of integrated sports complex in Tamil Nadu

306. DR. R. LAKSHMANAN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government had identified any Panchayat/Block in Tamil Nadu for construction of Integrated Sports Complex under Rajiv Gandhi Khel Abhiyan (RGKA); and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) There is no role of the Central Government in identification of blocks in States/UTs for construction of Integrated Sports Complex under Rajiv Gandhi Khel Abhiyan (RGKA) Scheme. Release of grants under the RGKA is demand-driven and made against proposals received from States/UTs which are complete in all respects as per provisions of the Scheme and subject to the condition that no Utilization Certificate is pending from the concerned State/UT against grants released by this Ministry.

In so far as the State of Tamil Nadu is concerned, no proposal has been received from the State for construction of Integrated Sports Complex under the RGKA Scheme.

Infrastructural facilities of SAI

307. SHRIMATI SASIKALA PUSHPA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that infrastructural facilities available with the Sports Authority of India (SAI) are not comparable with the international standards;

(b) if so, the details thereof;

(c) whether there is any proposal with Government to upgrade the infrastructural facilities in our stadia and to make sports persons compete with the best in the world;

(d) if so, the details thereof; and

(e) the steps taken by Government to create such facilities so that our sports persons can practice all round the year?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI SARBANANDA SONOWAL): (a) and (b) The Infrastructural facilities available with premier Sports Authority of India (SAI) centres are comparable with International Standards.

The five Stadia under the control of SAI at Delhi namely Jawaharlal Nehru Stadium, Indira Gandhi Sports Complex, Major Dhyan Chand National Stadium, Dr. Karni Singh Shooting Ranges and Dr. Shyama Prasad Mukherjee Swimming Pool Complex were renovated/upgraded in 2010 with State of Art facilities and are of International Standard. Similarly, facilities available in Netaji Subhash National Institute of Sports (NSNIS) Patiala, National Science Symposium Complex (NSSC) Bangalore and SAI Regional centres at Sonapat, Bhopal and Lucknow are of high standard.

(c) The Infrastructural facilities at SAI Centres are continuously upgraded subject to availability of budget.

(d) and (e) A list of projects approved during the last 2 years is given in the Statement.

Statement

List of Infracworks approved in last two years

Sl. No.	Name of Work
---------	--------------

Delhi Stadia

1. Creation of indoor learners pool at SPMSP
2. Revival of swimming pool of MDCNS
3. C/o Squash court at JN Stadium

LNCPE, Thiruvananthapuram

4. Renovation of swimming pool complex at LNCPE
5. C/o 63 Bedded Girls hostel at SAG centre Alleppey
6. C/o 63 Bedded Boys hostel at SAG centre Alleppey
7. C/o Dining hall and kitchen at SAG centre Alleppey

Sl. No.	Name of Work
NSSC, Bangalore	
8.	Replacement of Synthetic Hockey surface No.1 at SAI Southern Centre Bangalore
9.	Laying of Synthetic Hockey surface No. 2i/c change room and flood lights at SAI campus Bangalore
10.	Renovation of swimming pool complex at SAI campus Bangalore
11.	Upgradation/Renovation of 80 bedded Women Hostel
12.	Upgradation/Renovation of 200 bedded hostel Ph I and Ph II for COE
13.	Upgradation/Renovation of 200 bedded Boys Hostel
Ch. Devi Lal Northern Centre, Sonapat	
14.	C/o Wrestling Hall at SAI NRC Sonapat
15.	C/o 100 bedded hostel at SAI NRC Sonapat
NIS, Patiala	
16.	C/o Indoor Hall for Basketball at SAI NS NIS Patiala
17.	C/o Indoor Hall for Volley ball at SAI NS NIS Patiala
18.	C/o Strength Training Hall near new Synthetic Athletic track west side
19.	Replacement of synthetic Athletic track at NS NIS Patiala
20.	Renovation of 240 bedded Yaduvendra Hostel at NS NIS Patiala
21.	Renovation of Motibagh Palace at NS NIS Patiala
22.	C/o of Indoor swimming pool 25mX25m
23.	Shilaroo Laying of 200 mt 6 lane and 400 mt 1 lane Athletic track at Shilaroo
UDM (Bhaiji) Centre, Bhopal	
24.	Laying of Synthetic Athletic Track at CRC Bhopal
25.	Laying of Synthetic Hockey Surface at CRC Bhopal

Sl. No.	Name of Work
---------	--------------

Regional-Centre, Lucknow

26. Laying of Synthetic Athletic Track SAI Lucknow
27. Laying of Synthetic Hockey Surface at RC Lucknow

Regional-Centre, Kandivale

28. Renovation of Boys Hostel
29. C/o Boundary wall to stop encroachment

STC, Aurangabad

30. C/o Swimming Pool 50 mt X 25 mt
31. Laying of Synthetic Hockey Surface at Aurangabad

NSEC, Kolkata

32. Upgradation of Indoor Training Hall

North East Region**Near SAI Centre, Guwahati**

1. Regional Centre Guwahati
2. Relaying of wooden flooring of multi-purpose hall at SAI Sub Centre, Guwahati
3. Renovation and upgradation of infrastructure and new projects of SAI SAG Centre in Tinsukia Assam
4. Renovation and upgradation of infrastructure and new projects of SAI SAG Centre in Kokrajhar, Assam

NERC, Imphal

5. Laying of Synthetic Hockey Surface at Takyel, Imphal
 6. Laying Synthetic Athletic Track Imphal, Manipur
 7. C/o 2 Nos. of Tennis Court with Synthetic Takyal surface 7 floor light at Takyel, Imphal
-